NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Admission	Rule-4 of	Axis Bank Ltd Vs Lotus Shopping Centres
No.66/BB/2017			IB	Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE M	
	(DAAN AHZU WALLA 9987067012		V-S2	

BC THIRDVENGRADAN § MANIK B:T Yor thin g thism

Advocate for the ocespandent

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for respondent company. Petitioner is present. M/s. Thiru & Thiru, Advocates undertake to file vakalat counsel for respondent.

He has to file vakalat as well as objections by 28.08.2017. No further adjournment will be given.

MEMBER (J)

MEMBER (T)